

High Court of Jammu and Kashmir at Jammu

ORDER

No: 1187

DATED: 31/1/17

In Pursuance of High Court Notification No. 583/GS dated 09.09.2016 read with Notification No.608 dated 17.11.2016, the following candidates, in order of merit, are engaged as Research Assistants in the High Court of J&K, on consolidated honorarium of Rs.15000/- per month:-

S.No	Roll No.	Name of the candidate S/Shri	Parentage and Residential Address of the candidate
1.	2016/RA/26	Mohammad Ayoub Mir	S/o Shri Ali Mohammad Mir, R/o Chukar, Pattan, District Baramulla
2.	2016/RA/07	Anu Charak	D/o Shri Krishan Singh Charak R/o Kalu Chak (Jallo Chak) Near BSNL Tower, Jammu
3.	2016/RA/01	Farheen Mushtaq	D/o Shri G.N.Mushtaq, Mustafa Colony, Near Zum Zum Complex, Srinagar.
4.	2016/RA/27	Amandeep Kour	D/o Shri Harbans Singh R/o House No.161, Sector-2, Ajeet Nagar, P/o Gadigarh, Jammu
5.	2016/RA/29	Abid Yousuf Bhat	S/o Shri Mohammad Yousuf Bhat R/o Goripora, Noorbagh, Srinagar
6.	2016/RA/46	Saima Ashraf	D/o Shri Mohammad Ashraf R/o Buchpora, Srinagar
7.	2016/RA/04	Riya Pran	D/o Pran Nath Koul H.No. 30/1, Vivek Vihar, Paloura, Jammu
8.	2016/RA/33	Pooja Jamwal	D/o Shri Manjeet Singh Sarkaria, 225-E, Sainik Colony, Jammu

1. The engagement will be purely on contractual basis initially for a period of one year and shall be governed as per the guidelines issued by the High Court vide Notification No.578 dtd 30.08.2016 which has been duly notified in the Government Gazette and up-loaded on the official website of the High Court.
2. The selected candidates shall furnish an undertaking before the Registrar General in terms of guideline No.8 of Notification No.578 dated 30.08.2016, as per Schedule-I of the Guidelines under reference, with-in seven days from the date of order, failing which he/she shall not be allowed to take up the assignment.

By order

R. S. Jain
31/1/17
(R. S. Jain)

Registrar General

Dated:- 31/1/17

No:- 29082-105/RS

Copy of above forwarded to the :-

1. Principal Secretary to the Hon,ble Chief Justice High Court of Jammu and Kashmir.

..... for information of His Lordship Hon'ble

2. Secretary to Hon'ble Mr. Justice _____
..... for information of His Lordship
3. Registrar Vigilance High Court of J&K.
4. Registrar Judicial, High Court Wing, Jammu /Srinagar.
..... for information.
5. Incharge NIC for uploading the same on the website of the High Court.
6. Shri _____

..... for information and necessary action.


Registrar General

31/1/17